

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/1260 /A

From :- Smti. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Special Judge, Assam
Guwahati.

Dated Guwahati the ^{1st} March, 2025.

Sub: **Casual leave.**

Ref:- Your letter dtd. 27.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.02.2025**, has been granted. Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Kamrup(M), and in his absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/1261 /A, dated , 01-03-25

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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